

†[THE MINISTER OF INTERNATIONAL TRADE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI MANUBHAI SHAH): (a) 10½ days from Bombay to Odessa.

(b) and (c) The matter is being examined.]

दिल्ली में पाये जाने वाले आबारा कुत्तों और गीदड़ों का समाप्त किया जाना

*३१० श्री नवाबसिंह चौहान : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने राजधानी में पाये जाने वाले गीदड़ों और आबारा कुत्तों को समाप्त करने की कोई योजना बनाई है ;

(ख) यदि हां, तो यह योजना क्या है और यह किस प्रकार कार्यान्वित की जा रही है ; और

(ग) राजधानी में गीदड़ों और आबारा कुत्तों की अनुमानित संख्या कितनी है और पिछले पांच वर्षों में कितने कुत्तों और गीदड़ों को मारा जा चुका है ?

†[WIPING OUT STRAY DOGS AND JACKALS IN DELHI

*310. SHRI NAWAB SINGH CHAUHAN: Will the Minister of HEALTH be pleased to state:

(a) whether Government have formulated any scheme to wipe out jackals and stray dogs from the capital;

(b) if so, what are the details of the scheme and how it is being implemented; and

(c) what is the estimated number of jackals and stray dogs in the capital and how many dogs and jackals have been killed during the last five years?]

स्वास्थ्य मंत्री (डा० सुशीला नायर):

(क) और (ख) आबारा कुत्तों को नई दिल्ली नगरपालिका और दिल्ली नगर निगम समाप्त करता है। गीदड़ों को समाप्त करने की कोई योजना नहीं बनाई गई है; तथापि नई दिल्ली नगरपालिका के अन्तर्गत क्षेत्र में नगरपालिका का स्टाफ गीदड़ों को मारता है।

(ग) राजधानी में आबारा कुत्तों और गीदड़ों की संख्या ज्ञात नहीं है। नई दिल्ली नगरपालिका के क्षेत्र में लगभग २,५०० तथा नगर निगम के क्षेत्र में लगभग पन्द्रह हजार से बीस हजार आबारा कुत्ते प्रति वर्ष समाप्त किये जा रहे हैं। गत पांच वर्षों में नई दिल्ली नगरपालिका के क्षेत्र में ५६१ गीदड़ मारे गये।

†[THE MINISTER OF HEALTH (DR. SUSHILA NAYAR): (a) and (b) Stray dogs are destroyed by the New Delhi Municipal Committee and the Municipal Corporation of Delhi. No scheme to wipe out jackals has been formulated. However, in the area under the New Delhi Municipal Committee jackals are shot down by the staff of the Committee.

(c) Number of stray dogs and jackals in the capital is not known. About 2,500 stray dogs in the area of the New Delhi Municipal Committee and

about 15,000—20,000 in the Corporation area are being destroyed every year. The number of jackals shot in the New Delhi Municipal Committee area in the last five years is 861.]

MEMORANDUM FROM TITANIUM WORKERS' UNION, TRIVANDRUM

*316. DR. A. SUBBA RAO: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Government of India have received a memorandum from the Titanium Workers' Union, Trivandrum regarding the proposal for de-nationalisation of the Titanium Products Ltd.;

(b) if so, what are the main arguments raised by the Union against the proposed de-nationalisation; and

(c) whether the Government of India have replied to the memorandum and if so, what is the reply?

THE MINISTER OF INDUSTRY IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI N. KANUNGO): (a) Yes, Sir.

(b) The main point made by the Workers' Union was that it would be against the basic policy of Government to hand over Travancore Titanium Products Limited, a public sector undertaking, working satisfactorily to a private party.

(c) No, Sir. It was understood from the Kerala Government that they had not taken any decision to hand over the factory to the private sector.

EXAMINATION OF FILM ACTORS AND ACTRESSES BY CUSTOMS OFFICIALS

*318. SHRI BABUBHAI M. CHINAI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that some prominent actors and actresses of the Indian screen while returning from

Venice recently were examined at the Bombay port by the Customs officials;

(b) if so, whether any foreign currency and articles were seized from them; and

(c) if the answer to part (b) above be in the affirmative, whether any action has been taken against them?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT): (a) to (c) The baggage of a number of Indian film artistes returning from abroad was examined recently by the Bombay Customs authorities. The Government of India have no definite information as to whether any of them had been to Venice. Foreign articles and currency were seized from some of these artistes. Necessary action has been or is being taken against the concerned persons.

विश्व बैंक से ऋण

*३२५. श्री नवाबसिंह चौहान : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि विश्व बैंक ने हाल ही में एक नियम बनाया है जिस से उन देशों को ऋण नहीं दिया जायगा जो सभी सूत्रों से विदेशी मुद्रा से प्राप्त आय का दस प्रतिशत अथवा उससे अधिक भाग ऋण सेवा में प्रयोग में लाते हैं ; और

(ख) यदि ऐसा है, तो भारत पर इस नियम का क्या प्रभाव पड़ने की संभावना है ?

†[LOANS FROM WORLD BANK

*325. SHRI NAWAB SINGH CHAUHAN: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the World Bank has recently framed a rule according to which loans will not

†[] English translation.